

**GOVERNMENT OF INDIA
MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION**

**LOK SABHA
UNSTARRED QUESTION NO.4390
TO BE ANSWERED ON 30.03.2022**

INFRASTRUCTURAL PROJECTS IN KARNATAKA

**4390. SHRI SANGANNA AMARAPPA:
SHRI B.Y. RAGHAVENDRA:
DR. UMESH G. JADHAV:**

Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

- (a) the details of the number of infrastructural projects started by the Government in Karnataka during the last three years;**
- (b) the details of the currently released report on infrastructural projects in Karnataka;**
- (c) whether the Government has constituted a Task Force with the objective of effective delivery of projects in Karnataka and if so, the details thereof; and**
- (d) the measures that are being taken/proposed to be taken by the Government to increase the number of infrastructural projects in the State?**

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION, MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS [RAO INDERJIT SINGH]

- (a) This Ministry is mandated to monitor Central Sector Infrastructure Projects costing Rs.150 crores and above based on the information provided on Online Computerized Monitoring System (OCMS) by the project implementing agencies. The information of infrastructure projects is available State-wise on OCMS and the details of the number of infrastructure projects costing Rs.150 crores and above of Karnataka added on OCMS by the project implementing agencies during the last three years is annexed.**

(b) The details of the projects state-wise are available in Flash Report of Feb 2022 at http://www.cspm.gov.in/english/flr/FR_Feb_2022.pdf

(c) The monitoring mechanism put in place by the Government with the objective of effective delivery of projects are Periodic review of projects under Pro-Active Governance And Timely Implementation (PRAGATI) through video conferencing by Hon'ble Prime Minister; rigorous project appraisal; On-line Computerized Monitoring System (OCMS) for better monitoring; setting up of Revised Cost Committees in the Ministries; regular review of infrastructure projects by the concerned administrative Ministries and setting up of Central Sector Projects Coordination Committees (CSPCCs) in the States under the Chief Secretaries for removal of bottlenecks and for facilitating the speedy implementation of major projects.

(d) The measures taken for effective and speedy implementation of projects and to increase infrastructure projects include:

- (i) prioritization of projects,**
- (ii) substantial increase in allocation of funds,**
- (iii) delegation of powers at field level,**
- (iv) close monitoring of projects at various levels,**
- (v) regular follow up with concerned authorities for expeditious land acquisition, forestry and wild life clearances etc.**

**STATEMENT REFERRED TO IN REPLY TO PART (a) OF LOK
SABHA UNSTARRED QUESTION NO. 4390 DUE FOR
ANSWER ON 30.03.2022**

Year wise added Projects in Karnataka on OCMS		
S No.	YEAR	NUMBER OF PROJECTS ADDED
1	2018-19	04
2	2019-20	02
3	2020-21	03